HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No.06 of 2025

SHANTI PRASAD BHATTARAI

..... PETITIONER

VERSUS

BISHNU MAYA BHATTARAI & ORS.

..... RESPONDENTS

Date: 16.04.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. M. N. Dhungel, Advocate

For Respondent : Ms. Pema Bhutia, Assistant

No.2. Government Advocate.

For Respondent

Nos. 1 & 3

None.

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The learned counsel for the petitioner desires to withdraw this writ petition. Permitted. The Writ Petition (C) No 06 of 2025 stands disposed as withdrawn.

Judge